

(speed limiting device or speed limiting function) with a maximum pre-set speed of 80 kilometer per hour by the vehicle manufacturer in the manufacturing stage or at the dealership stage.

**Set up of schools to impart driving skills**

3357. SHRI S. THANGAVELU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government is considering to set up schools to impart driving skills;

(b) if so, the details thereof;

(c) whether it is also a fact that such schools would be set up under the PPP mode;

(d) whether it is also a fact that Government expects the corporate to come forward to utilize their corporate social responsibility fund for the said purpose; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) The Ministry of Road Transport and Highways under the scheme "setting up Institute of Driving Training and Research" had sanctioned nine Institute of Driving Training and Research (IDTR) on Public-Private Partnership (PPP) Mode, during the eleventh five year plan. For the twelfth five year plan, 10-12 IDTR will be set up, including those under PPP mode.

(d) and (e) Some vehicle manufacturing companies are already investing funds in such IDTRs.

**Construction of underpass at Kharki-Daula Chowk**

3358. DR. JANARDHAN WAGHMARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has been deliberately delaying the construction of underpass at Kharki-Daula Chowk on NH-8 resulting in deaths of a large number of pedestrians while crossing the road;

(b) if so, the reasons therefor;

(c) whether the Management Board constituted by Government to implement the project has since started functioning; and

(d) if so, the exact time by which the construction of the underpass at Kharki-Daula Chowk on NH-8 is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No, Sir.

(b) Does not arise.

(c) and (d) The Management Board has been constituted to explore the possibilities for implementation of Pilot Project for vertical expansion of National Highway in terms of elevated roads with provision of commercial/real estate development within right of way (ROW) from Delhi/U.P. Border to Dasna in Uttar Pradesh on NH-24 and construction of grade separator at Hero Honda Chowk on Delhi - Gurgaon Section of NH-8 only. The model, depending upon successful implementation of pilot project, may be replicated for other crossings, including Kharki-Daula Chowk on NH-8. It is too early to indicate the time of its start of construction.

#### **System for checking corruption in road projects**

†3359. SHRI PRABHAT JHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Parliamentary Committee had recommended to review the existing system and introduce more effective system for checking corruption in road projects;

(b) if so, the details thereof and the details of the efforts made by Government in this regard;

(c) whether it is a fact that Parliamentary Committee had recommended to enhance the budget allocation for road safety system and priority should be given to this sector; and

(d) if so, the details of the efforts made in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No, Sir.

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†Original notice of the question was received in Hindi.